NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.08/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No.60/2006		
NAME OF THE COMPANY	Tirupathi Roller Flour Mills Pvt Ltd		
NAME OF THE PETITIONER(S)	Girish Gupta & (2) Others		
NAME OF THE RESPONDENT(S)	Tirupathi Roller Flour Mills Pvt Ltd &(05) Others		
UNDER SECTION	397/398		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
5. Chidambaran	PCS	9849056652	h

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
73. Blumana Clandra Reddy	Advocate	2978032475	
		HI.	

Heard Shri S. Chidambaram, Ld. PCS for the Petitioner and Shri B. Bhuvana Chandra Reddy and Shri S. Mukundan, Learned Counsel for the Respondent.

An Auditor is appointed for valuation of share of the Petitioner Company by granting two months' time for the Auditor to submit his report. Post the case on 19.04.2018.

Member (T)

Member (J)